

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 108
(IB)-3231/ND/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons ... Applicant/Petitioner

Vs

M/s Jai Krishan Estates Developers ... Respondent
Pvt. Ltd.

Order under Section 9 of IBC.

Order delivered on 20.11.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

List with IB-3231/ND/2019 on 07.01.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)